

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4798  
ANSWERED ON:18.12.2009  
INDEBTEDNESS OF FARMERS TO PRIVATE MONEY LENDERS  
Kurup Shri N.Peethambara

**Will the Minister of FINANCE be pleased to state:**

(a) whether a Task force has been set up to examine the cases of farmers indebted to private money lenders who have not been covered in the debt waiver scheme; and

(b) if so, the details thereof and present status thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) & (b): In pursuance to the announcement made in this regard in the Budget Speech for the year 2009-10, the Ministry of Agriculture has constituted a Task Force under the Chairmanship of Chairman, National Bank for Agriculture and Rural Development (NABARD) to look into the issue of a large number of farmers, who had taken loans from private money lenders, not being covered under the Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS). The Task Force is to submit its report by 31 March, 2010.